

IN THE HIGH COURT OF BOMBAY AT GOA  
LD-VC-OCW-66/2020  
IN  
PIL WRIT PETITION NO.10/2019

The Goa Foundation ... Petitioner

Versus

Edgar Reibeiro and Ors. ... Respondents

Ms. Anamika Gode, Advocate for the Petitioner.

Mr. D. Shirodkar, Addl. Government Advocate for Respondent No.5.

Coram:- M.S. SONAK &  
SMT. M. S. JAWALKAR, JJ.

Date:- 17<sup>th</sup> July, 2020

**P. C.:**

At the request of Ms. Gode, stand over to 24<sup>th</sup> July, 2020. Ms. Gode states that copies of the miscellaneous application will be served upon the learned counsel appearing for the respondents by e-mail.

2. Stand over to 24<sup>th</sup> July, 2020.

***SMT. M. S. JAWALKAR, J.***

***M. S. SONAK, J.***